

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 18**  
**CP 12/241-242/PB/2022**

**IN THE MATTER OF:**

Harender Singh	...	Applicant/Petitioner
Vs		
H.S. Power Projects Pvt Ltd. & Ors.	...	Respondent

**Order under Section 241-242, 244 & 246 of the Companies Act, 2013.**

**Order delivered on 02.05.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Rahul Sheoran, Advocate  
For Respondent : Mr. Ajay Kumar Jain, Mr. Rajiv Bajaj Advs.

**ORDER**

Ld. Counsel for the parties appeared and submitted that the mediation between the parties have failed.

The parties are directed to file the report of the mediator.

List the matter again **on 13.06.2024.**

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**